

Metro Railway in Bangalore

6605. SHRIMATI BASAVA RAJESWARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to set up metro railway project in Bangalore;

(b) if so, the details thereof;

(c) the extent to which the length of line has been completed so are;

(d) the number of cases in which the work has been executed; and

(e) the steps being taken to ensure the speedy completion?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) At Present there is no proposal to set up metro railway project in Bangalore.

(b) to (e). Do not arise.

Plan Funds for Undertakings

6606. DR. ASIM BALA: Will the PRIME MINISTER be pleased to refer to replies given on August 28, 1991 to unstarred questions No. 4855 regarding plan funds of undertakings and on August 28, 1990 unstarred question No. 3165 and state:

(a) whether interest on plan funds diversion during the years 1986-87 to 1989-90 for meeting the cash losses of IDPL has been debited to the undertakings;

(b) if so, the details thereof;

(c) whether action has been taken against officials responsible for giving wrong certificates all these years for drawal of plan funds with a view eventually to their diversion

for other uses, and

(d) the remedial action taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). In view of the severe financial constraints the company has not been repaying the principal or the interests on Plan as well as Non-Plan loans. The details of interest leviable on Plan funds temporarily used for meeting the cash losses are being worked out.

(c) and (d). Indian Drugs & Pharmaceuticals Limited had been incurring heavy cash losses over the years and it had acute shortage of working capital and funds for payment to pressing creditors for supplies and services, statutory payments, wage bills, overdue electricity bills, Bank interest etc. The company had no alternative but to temporarily fund a part of the cash loss by using the Plan funds which would be recouped once the capital restructuring of the company is approved. Despite continuing severe constraints of working capital, even the temporary use of Plan funds for meeting cash losses without appropriate approvals has been discontinued.

Cassette Manufacturing Units

6607. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up cassette manufacturing units all over the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.